

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2333 OF 2007
BEFORE THE REGISTRAR ASHOK MENON

THE SECRETARY, MIN.OF DEFENCE & ORS.

Appellant (s)

VERSUS

PRABHASH CHANDRA MIRDHA

Respondent(s)

Date: 19/08/2009 This Appeal was called on for hearing today.

For Appellant(s) Ms. Sweta Verma,Adv.
Mrs Anil Katiyar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Service of notice is complete. The sole respondent has not
appeared.

Original record is available.

Counsel for the appellant is directed to file statement of
case expeditiously.

List the matter on 29.9.2009.

(ASHOK MENON)
Registrar